

raised in the report through various measures aimed at improving enrolment, retention and learning.

Women Trafficking from Nepal and Bangladesh

2659. SHRI TARINI KANTA ROY:
SHRIMATI KUM KUM RAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that women trafficking from Nepal and Bangladesh is on the increase; and

(b) if so, what action is being taken by Government to stop this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) The Government is aware of the existence of the problem of women trafficking from Nepal and Bangladesh through India.

(b) Trafficking of Women in one of the agents items in various institutional mechanisms between India and Nepal to deal with cross-border security related issues. These include Joint Working Group on Border Management, Interpol Officers, Meetings and Border District Co-ordination Committees involving District Magistrates/Chief Development Officers and other officials of districts on both sides of the Indo-Nepal border.

The issue of trafficking of women and children has been discussed with Bangladesh in the DG level BSF-BDR talks in 2004 and also during the Home Secretary level talks held between India and Bangladesh.

The Government of India has signed and ratified SAARC Convention on Prevention and Combating Trafficking in Women and Children for Prostitution.

Take Home Ration Policy

2660. SHRI SK. KHABIRUDDIN AHMED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have decided to implement "Take Home Ration" policy throughout the country;

(b) the projects implemented so far under this policy, State-wise;

(c) whether Government have conducted any study of impact on the nutrition levels of children as a result thereof; and